

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.01.2024

**ORDER NO. 16 of 2024**

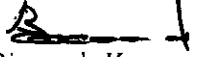
Hon'ble President is pleased to partially modify the roster order no. 214 of 2023 for **CESTAT, Mumbai** on **21.02.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 21.02.2024 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Larger Bench matters:  ST/90144/2014 M/s. Tata Teleservices (Maharashtra) Ltd. vs. CST, Mumbai-II  ST/86951/2015 M/s. Idea Cellular Ltd. vs. Commissioner of Service Tax - IV, Mumbai  ST/86284/2015 M/s. Rashtriya Chemicals & Fertilizers Ltd. vs. CCE & ST, LTU, Mumbai

Note:

1. From 21.02.2024 to 23.02.2024 forenoon, after the hearing of LB matters, the Service Tax Division Bench matters will be taken by Hon'ble President and Mr. C. J. Mathew, Hon'ble Member (Technical) and Customs Division Bench matters will be taken up by the Bench comprising Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical). Mr. Ajay Sharma, Hon'ble Member (Judicial) will sit in SM Bench.
2. During the hearing of LB matters, Customs Division Bench matters will also be taken by the Bench comprising Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical).
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar